

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF AAISWARYA TOWNSHIP DEVELOPERS PRIVATE LIMITED

1.	NAME OF CORPORATE PERSON	AAISWARYA TOWNSHIP DEVELOPERS PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	12.10.1995
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	Registrar of Companies, Vijayawada, Ministry of Corporate Affairs
4.	CORPORATE IDENTITY NO. / LIMITED LIABILITY IDENTIFICATION NO. OF CORPORATE PERSON	U45200AP1995PTC021990
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	26/60, Vasanthapet, Proddatur, Andhra Pradesh – 516361
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	10.12.2022
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Gorantla Madhavaiah IP Reg. No. IBB/IPA-003/IP-N00357/2021-2022/13762 Address: Plot No. 201, Gayatri Nagar, Borabanda, Union Bank of India Lane, Hyderabad - 500018 E-Mail: madhav_cwa@yahoo.co.in Telephone No.: + 91 7893220778
8.	LAST DATE FOR SUBMISSION OF CLAIMS	09.01.2023

Notice is hereby given that **AAISWARYA TOWNSHIP DEVELOPERS PRIVATE LIMITED** has commenced voluntary liquidation on 10.12.2022.

The stakeholders of **AAISWARYA TOWNSHIP DEVELOPERS PRIVATE LIMITED** are hereby called upon to submit a proof of their claims, on or before 09.01.2023, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 10.12.2022
Place: Hyderabad



Gorantla Madhavaiah
Liquidator

IBB/IPA-003/IP-N00357/2021-2022/13762

